

DIVISION BENCH
COURT - I

O-210

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/49(KB)2021
RST.A (IBC)/15(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	POLYMET SA (S) PTE. LIMITED VS SHREE TEL FAB INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances via video conference/physically

Ms.Rashmi Bothra, Adv.] For the Corporate Debtor
Ms. Sanjana Shaw, Adv.]

Mr. Ujjawani Chatterjee, Adv.] For Green Valley

Mr. Siddhartha Basu, Adv.] For Sanjay Goswami

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **08.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)